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BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA

M.A. No. 41/2025/EZ

IN

ORIGINAL APPLICATION NO. 20/2025/EZ

BAISAKHI BHOWMIK AND ANR.

.....APPLICANT(S)

VERSUS

THE MEMBER SECRETARY OF WEST BENGAL
POLLUTION CONTROL BOARD & ORS.

.....RESPONDENT(S)

REPORT ON BEHALF OF RESPONDENT NO. 01, i.e. THE
WEST BENGAL POLLUTION CONTROL BOARD.

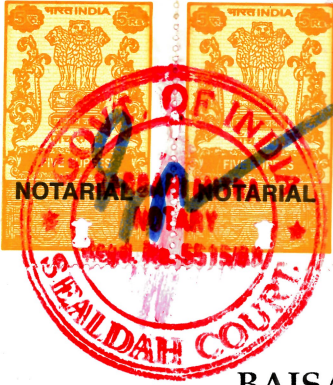
INDEX

SL No	PARTICULARS	ANNEXURE	PAGE
1.	Affidavit		01-06
2.	Copy of letter dated 19.03.2026	'R/1'	07
3.	Copy of letter issued to the Director, WBSUEDCL & OC Ramnagar Police station dated	'R/2'	08-10

Filed by

DIPANJAN GHOSH
ADVOCATE

SL. NO. 35 Dt.- 17 APR 2026



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REPORT ON BEHALF OF RESPONDENT NO. 01, i.e. THE
WEST BENGAL POLLUTION CONTROL BOARD.

Most Respectfully Sheweth

I, Sri Swarup Kumar Mandal, son of Shri Barendra Mandal, aged about 57 years, by Religion - Hindu, by Occupation-Service, working for gain at West Bengal Pollution Control Board, having office at 10A, Block- LA, Sector- III, Bidhannagar, Kolkata - 700 106, do hereby solemnly declare and say as follows:-

17 APR 2026

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01. That, I am the Chief Engineer, West Bengal Pollution Control Board (hereinafter will be referred to as the 'State Board') and I am well acquainted with the facts and circumstances of the case. I have been duly authorized by the Respondent No. 01, to affirm this Affidavit on its behalf and as such, I am competent to do so.
02. That, this affidavit is being affirmed in pursuant to the order passed by this Hon'ble Tribunal dated 01.04.2026.
03. That, vide Memo dated 15.01.2026, the State Board issued a Closure order with disconnection of electricity to the alleged M/s. Tara Bricks, Prop.- Smt. Munmun Ghosh, located at Vill.- Raichak, P.O.- Maheshwera, P.S.- Ramnagar, Dist.- South 24 Pgns., Pin- 743368, for violating environmental norms. The State Board also imposed a penalty amounting to Rs. 1,00,000/- (Rupees One Lakh only) within 10 days from date of issuance of the direction.

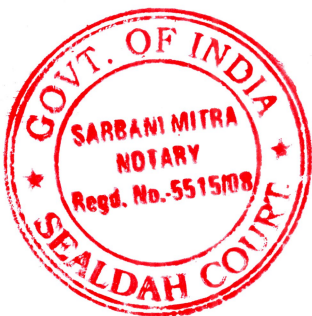


17 APR 2026

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04. That, a reminder letter was issued by the State Board to M/s. Tara Bricks *vide* Memo dated 19.03.2026, directing them to submit the penalty amounting to Rs. 1,00,000/- (Rupees One Lakh only) within 10 days from date of issuance of the said reminder letter. Till date the same has not been deposited with the State Board. Copy of reminder letter dated 19.03.2026 is annexed herewith and marked with letter "R/1".

05. That, a reminder letter has been issued by the State Board *vide* Memo dated 17.04.2026 to the Director, WBSEDCL (West Bengal State Electricity Distribution Company Limited), and The Officer-in Charge, Ramnagar Police Station, Sector- IV, P.O.- Kalatalahat, Dist.- South 24 Pdns., Pin- 743504, requesting them to take necessary action to enforce the closure order of the State Board dated 15/01/2026 immediately and send an intimation of compliance to the State Board at the earliest. Copy of letter dated 17.04.2026 is annexed herewith and marked with letter "R/2".



17 APR 2026

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06. It is therefore respectfully prayed that Hon'ble Tribunal may pass such order/orders as it deems fit and proper in the interest of justice.

Swamy Kumar Mansel
DEPONENT



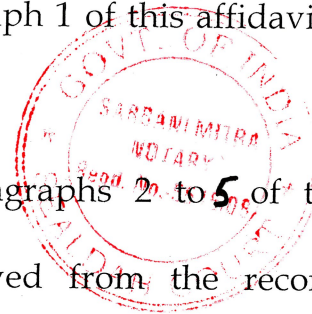
17 APR 2026



VERIFICATION

I, Sri Swarup Kumar Mandal, son of Shri Barendra Mandal, aged about 57 years, by Religion - Hindu, by Occupation-Service, working for gain at West Bengal Pollution Control Board, having office at 10A, Block- LA, Sector- III, Bidhannagar, Kolkata - 700 106, do hereby solemnly declare and say as follows:-

1. That, I am the Chief Engineer, West Bengal Pollution Control Board and I am well acquainted with the facts and circumstances of the instant Original Application.
2. That, the statements made in paragraph 1 of this affidavit is true to my knowledge and belief.
3. That, the statements made in paragraphs 2 to 5 of this affidavit are my information derived from the records available in the office of the State Board which I verily believe to be true and the rest are my respectful submission before this Hon'ble Tribunal.



Swarup Kumar Mandal
DEPONENT

Identified and corrected by me
Advocate *Dipankar Ghosh*
WBPCB

Solemnly Affirmed &
Declared Before Me
On Identification By.....

S
SARBANI MITRA
NOTARY
Regd. No.- 5515/08
Mob.- 8777308277

17 APR 2026



LIFE
Lifestyle for
Environment

WEST BENGAL POLLUTION CONTROL BOARD

(Department of Environment, Government of West Bengal)

Paribesh Bhawan, 10A, Block - LA, Sector III, Bidhannagar

Kolkata - 700 106, Ph.: 033 2202-3000, Fax : 033 2202-3099

Website: www.wbpcb.gov.in, Email: net.wbpcb-wb@bangla.gov.in

Memo no. 242 - 211/WPB/O&E/2012(Pt-III)

Date: 19/03/2026

To,
M/s. Tara Bricks
Vill. Raichak, P.O. Maheshwera, P.S. Ramnagar,
Dist. South 24 Pgs., Pin - 743368



Sub: Reminder for submission of Penalty of Rs. 1,00,000/-

Ref: i) Closure Order with Disconnection of Electricity issued by the State Board dated 15/01/2026

Sir,

It is observed from the records maintained by this office that you have not yet submitted the Penalty which was imposed by the Board vide above referred order (copy enclosed).

You are, therefore, directed to submit the Penalty amount within 10 days from hereof.

Yours faithfully,

R. Sinha 19/03/2026

Sr. Environmental Engineer
Operation & Execution Cell
West Bengal Pollution Control Board

Memo no. 242 (1) 211/WPB/O&E/2012(Pt-III)

Date: 19/03/2026

Copy forwarded for information and necessary action to:

The Sr. Environmental Engineer & In-charge, Alipore Regional Office, WBPCB - with a request to pursue.

R. Sinha 19/03/2026

Sr. Environmental Engineer
Operation & Execution Cell
West Bengal Pollution Control Board

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Annexure- 'R273

Reminder 1



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WEST BENGAL POLLUTION CONTROL BOARD
(Department of Environment, Government of West Bengal)
Paribesh Bhawan, 10A, Block – LA, Sector III, Bidhannagar
Kolkata – 700 106, Ph.: 033 2202-3000, Fax : 033 2202-3099
Website: www.wbpcb.gov.in, Email: net.wbpcb-wb@bangla.gov.in

Memo No. : 474 - 3L/WPB-B(I) 2026

Date: 17 /04/2026

To

- (i) The Director(HR),
WBSEDCL, Bidyut Bhawan, Bidhannagar, Kolkata- 700091
- (ii) The Officer-in Charge,
Ramnagar Police Station, Sector- IV, P.O.- Kalatalahat,
Dist.- South 24 Pdns., Pin- 743504



Sub: M.A. 41/2025/EZ in O.A. 20/2025/EZ (*Baisakhi Bhowmik and Anr. Vs The Member Secretary, WBPCB & Ors.*)

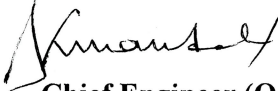
Sir,

In connection with M.A. 41/2025/EZ in O.A. 20/2025/EZ (*Baisakhi Bhowmik and Anr. Vs The Member Secretary, WBPCB & Ors.*), which is pending before the Hon'ble National Green Tribunal, Eastern Bench, the State Board issued closure order with disconnection of electricity to M/s. Tara Bricks, Prop.- Smt. Munmun Ghosh, located at Vill.- Raichak, P.O.- Maheshwera, P.S.- Ramnagar, Dist.- South 24 pdns., Pin- 743368, for violating environmental norms, *vide* Memo dated 15.01.2026(photocopy enclosed).

However, it is learnt that the order of closure and disconnection of electricity has not been executed till date.

So, you are kindly requested to take necessary action to enforce the order immediately. An intimation of compliance may be sent to this office at the earliest.

Encl:As stated

 17.04.2026
Chief Engineer (O&E)
WBPCB

O/C



LIFE
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Environment

WEST BENGAL POLLUTION CONTROL BOARD
(Department of Environment, Government of West Bengal)
Paribesh Bhawan, 10A, Elock - LA, Sector III, Bidhannagar
Kolkata - 700 106, Ph. No.: 033-2202-3000
Website: www.wbpcb.gov.in, Email: net.wbpcb-wb@bangla.gov.in

-20/WBPCB/ARO(38)/2025

Date: 01/2026

CLOSURE ORDER WITH DISCONNECTION OF ELECTRICITY

WHEREAS, M/s. Tara Bricks, Prop. Smt. Munmun Ghosh (hereinafter referred to as the unit) located at Vill.-Raichak, P.O.-Maheshwera, P.S.-Ramnagar, Dist.-South 24 Pgs., Pin-743368 is engaged in manufacturing of Red Brick.

AND WHEREAS, the unit was inspected by the joint committee constituted by the Hon'ble National Green Tribunal (NGT), Eastern Zone Bench on 13.03.2025 along with stack monitoring on 25.03.2025 in compliance of Order of Hon'ble NGT dated 12.02.2025 in the matter O.A. No. 20/2025/EZ. During inspection the unit was in operation. Design of brick kiln is Zig Zag with FD fan. Stack monitoring was conducted and concentration of PM was found 3.40 mg/Nm³ which is below the permissible standard of 250mg/Nm³. There is a source of spreading of dust from brick kiln when raw brick is covered with loose particle as an insulation, which may be spread in the nearby area. Neither multi-layer green belt of 10 meters width nor 3m high wall was constructed by the unit along the periphery of the brick kiln to restrict spreading of dust from the brick kiln.

AND WHEREAS, the unit is located very close to the bank of river Ganga. Hotel cum residential house of the complainant is within 100 metres from the unit. A primary school also exists within 100 metres.

AND WHEREAS, the unit was called for a hearing on 20.06.2025 at the Head Office of the West Bengal Pollution Control Board (hereinafter referred to as the State Board). Smt. Munmun Ghosh, owner of the unit appeared in the hearing and submitted that last CTO of the State Board was valid upto 31.03.2010. She mentioned that they had applied for renewal of CTO in the year 2017 along with requisite fees for the period 2016-2021 amounting to Rs. 7600/-. She also mentioned that the brick field has been operating since 1982, but they have purchased the unit in 2007. She admitted that presently they have no valid CTO of the State Board. She stated that the brick field was not operating for the year 2021-2022, 2022-2023 & 2023-2024 due to family problem. The unit had submitted the following documents :-

- Last valid Consent to Operate (valid upto 31.03.2010) of the State Board.
- Copy of application for CTO in 2017 along with 5 years fees.
- Papers regarding non-operation of the brick field for the year 2021-2022, 2022-2023 & 2023-2024 as claimed by the unit.

AND WHEREAS, the unit had applied online for renewal of CTO on 19.06.2025, but the said application was auto-rejected due to non-submission of relevant documents as sought for by the State Board.

AND WHEREAS, the unit has submitted document showing that earlier the unit had submitted pollution cost of Rs.1,00,000/- on 15.06.2016 as per the Hon'ble NGT order dated 18.04.2016.

NOW THEREFORE, considering the above, M/s. Tara Bricks, Prop. Smt. Munmun Ghosh located at Vill.-Raichak, P.O.-Maheshwera, P.S.-Ramnagar, Dist.-South 24 Pgs., Pin-743368 is hereby closed by the State Board with immediate effect for operating without valid Consent to Operate of the State Board.

That, the unit shall submit a penalty amounting to Rs. 1,00,000/- (Rupees one lakh) only within ten (10) days from the date of issuance of this direction, by Demand Draft in favour of WEST BENGAL POLLUTION CONTROL BOARD payable at Kolkata for operating the brick kiln violating the environmental norms, in line with the order of Hon'ble NGT.

The electricity connection of the unit is ordered to be disconnected forthwith.

The Director (HR), WBSEDCL is requested to take necessary steps for disconnection of electricity of the unit immediately.

The closure order will take immediate effect and the Officer-in-Charge, Ramnagar Police Station directed to execute the closure order against the aforementioned unit and submit the compliance report to the State Board within seven (07) days from the receipt of this Memo.

This direction has been issued to the Officer-in-Charge, Ramnagar Police Station and the Director (HR), WBSEDCL in conformity with the order of the Hon'ble High Court, Calcutta dated 21/08/1998 and 28/04/1999 respectively.

The Sr. Environmental Engineer & In-charge, Alipore Regional Office, WBPCB is requested to oversee the compliance of Board's direction and also to take necessary steps for proper execution of the closure order against the unit.

This direction is issued in exercise of the powers conferred under the provision of Section 33A of Water (Prevention & Control of Pollution) Act, 1974, Section 31A of Air (Prevention & Control of Pollution) Act, 1981, the Environment (Protection) Act, 1986 and Rules made thereunder after being approved by the Competent Authority.

By Order,

Sd/-

Chief Engineer

(Operation & Execution)

West Bengal Pollution Control Board

Memo No. 62(9) -20/WBPCB/ARO(38)/2025

Date: 15/01/2026

Copy forwarded for information and necessary action to:-

1. M/s. Tara Bricks, Prop. Smt. Munmun Ghosh, Vill.-Raichak, P.O.-Maheshwera, P.S.-Ramnagar, Dist.-South 24 Pgs., Pin-743368
2. P.S. to the Hon'ble Minister of State (Independent charge), Dept. of Environment, Govt. of W.B. Prani Sampad Bhavan, 5th Floor, LB-2, Sector-III, Bidhannagar, Kolkata-700106
3. P.S. to the Additional Chief Secretary, Dept. of Environment, Govt. of W.B., Prani Sampad Bhavan, 5th Floor, LB-2, Sector-III, Bidhannagar, Kolkata-700106
4. The Additional District Magistrate & District Land & Land Reforms Officer, South 24 Parganas, New Treasury Building (8th & 9th Floor), Alipore, Kolkata-700 027
5. The Superintendent of Police, Diamond Harbour Police District, Opposite Bharat Sevasram Sangha Hospital, P.O.-Pailan Hat, P.S.-Bishnupur, Kolkata - 700104
6. The Director (HR), WBSEDCL, Bidyut Bhawan, Bidhannagar, Kolkata - 700 091
7. The Chief Engineer, Planning & EIM Cell, WBPCB
8. The Senior Law Officer, WBPCB
9. Smt. Pausali Mukherjee, Special Law Officer (NGT), WBPCB
10. The Sr. Environmental Engineer & In-charge, Alipore Regional Office, WBPCB
11. The Finance & Accounts Manager, WBPCB
12. T.A. to the Member Secretary, WBPCB
13. P.A. to the Chairman, WBPCB
14. The Officer-in-Charge, Ramnagar Police Station, Sector-IV, P.O.-Kalatalahat, Dist.-South 24 Parganas Pin-743504
15. Technical Cell, WBPCB for updating the website
16. Environment Officer- Communication, WBPCB - for circulation through float file
17. Guard file of O & E Cell



Sarbani Mitra 15.01.2026

Chief Engineer

(Operation & Execution)

West Bengal Pollution Control Board

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.....RESPONDENT(S)

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WEST BENGAL POLLUTION CONTROL BOARD.

DIPANJAN GHOSH
ADVOCATE